

ITEM NO.5

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5792-5794/2023

DINA NATH ALIAS DEEN DAYAL

Appellant(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 02-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel appearing for respondent nos.1, 4, 5 and 7 to 10 has submitted that counter affidavit has already been filed on behalf of said respondent and mistakenly a submission seeking time to file the same was made on the last date of hearing. Let Registry to verify and update the records.

It has been submitted by Ld. Counsel for respondent nos.1, 4, 5 and 7 to 10 that an affidavit has been moved on 04.09.2024 before the order was passed by the Hon'ble Court on 05.09.2024, mentioning therein that certain respondents have not been not taken on record. It has also been submitted that the said affidavit has not been mentioned in the office report. Let office to verify and update the records.

List again on 10.09.2024.

SUJATA SINGH
Registrar

pm